

By E-Mail/Speed Post/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 12239 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Majuli

Dated Guwahati, the 15th December, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. JJA(M)/3755/2023, dated 06.12.2023

Sir,

With reference to the above, I am directed to inform you that Shri Tridip Kumar Bhattacharyya, Sub-Divisional Judicial Magistrate (M), Majuli has been allowed to avail LTC for the block period of 2022-2025, to travel to Puducherry via North Lakhimpur, Kolkata and Chennai from Majuli and return, along with his wife Smti. Sangita Kalita and their minor daughter Smti. Ritisha Bhattacharyya, w.e.f. 23.12.2023 to 31.12.2023, by the shortest possible route, as per existing Rules.

Further, Shri Bhattacharyya has been allowed to draw Rs. 72,000/- (Seventy two thousand) as advance payment towards his proposed LTC for the block period 2022-2025.

Shri Tridip Kumar Bhattacharyya may be informed accordingly.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 12243 /A. Dated 15th December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tridip Kumar Bhattacharyya, Sub Divisional Judicial Magistrate (M), Majuli for information, with reference to his letter dated 05.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

14/12/23
REGISTRAR (VIGILANCE)

12
14.12.2023